

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 75 of 2017 (SZ)**

**Applicant(s)**

Paulraj  
Kanyakumari District.

**Vs. Respondent(s)**

The Chairman,  
Tamil Nadu Pollution Control Board,  
Chennai and 6 others.

Legal Practitioners for Applicant(s)  
Mr. M. Hariprasad

Legal practitioners for respondent(s)  
Mrs. H. Yasmeen Ali for R1 and R3  
Mr.M.K.Subramanian and P.Velmani  
for R2 and R4  
Mr. E. Mahoharan for R5  
Mr. P. Gnanasekaran for R6  
M/s. V. Suthakar, K.S.Viswanathan,  
N.Anantha Kavitha and M. Gopi for R7

Note of the Registry	Orders of the Registrar
Order No.	Date: 13.09.2017 Applicant counsel present. R1, R3, R5, R7, R2, R4 representing counsel present. R1 & R3 filed reply. For filing reply of R2, R4, R5 and R7 call on 04.10.2017.  <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>